

**EAGLE HOME APPLIANCES PRIVATE LIMITED**  
**List of Creditors under clause (ca) of regulation 13(2) of IBB (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.**  
(Pursuant to claims received and updated as on January 8, 2023)

S.No	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	NA	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	NA	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	NA	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	NA	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	NA	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	NA	
7	Operational creditors (Government Dues)	2	6,21,73,842	-	-	-	-	6,21,73,842	7	
8	Operational creditors (other than Workmen and employees and Government Dues)	6	8,75,64,655	6	7,54,86,111	-	1,20,68,743	8,801.00	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	NA	
<b>Total</b>		<b>8</b>	<b>14,97,38,497</b>	<b>6</b>	<b>7,54,86,111</b>	<b>-</b>	<b>1,20,68,743</b>	<b>6,21,82,643</b>		



List of Creditors under clause (ca) of regulation 13(2) of IBBI Regulations, 2016.

Category: List of secured financial creditors belonging to any class of creditors ; Date of Commencement of CIRP: March 28 2024 ; List of Creditors as on January 8, 2025

(Amount in ₹)

[illegible]